

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06

C.P. (IB)/624(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.07.2024**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

Vs

Reliance Infrastructure Limited

For OC : Sr. Adv. Gaurav Joshi, Adv. Anush Mathkar, Adv. Karan Sangani i/b Cyril Amarchand Mangaldas

For CD : Sr. Adv. Prateek Seksaria a/w Adv. Tushad Kakalia & Adv. Raghavi Sharma i/b Mulla & Mulla & CBC

Section 9 of IBC

ORDER

List on **16.07.2024** for further hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)